

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No.51942 of 2014

[Arising out of Order-in-Appeal No. 214-217/S.Tax/D-II/13 dated 18.12.2013
passed by the Commissioner (Appeals), Central Excise, Delhi-II]

Vijay Chaudhary

J-3, 3rd Floor, Vikaspuri, New Delhi-110018

.....Appellant

VERSUS

Commissioner of Service Tax, Delhi-IV

New CGO Complex, NH-IV, NIT, Faridabad,
Haryana-121001

.....Respondent

APPEARANCE:

Ms. Kashish Sahini, Advocate for the Appellant

Shri Yashpal Singh, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 17.12.2024

DATE OF DECISION: 17.12 .2024

The appeal is allowed. For order, see order of date in Service
Tax Appeal No.51939 of 2014.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**